

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A. No. 61/641/2021

This the 12th day of April, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)

Gotam Lal Sharma, Age 61 years, S/o Sh. Bua Ditta, R/o Ward No. 16, Near Education Board Shivanagar, District Kathua.

.....Applicant

(Advocate:- Mr. Ankur Sharma)

Versus

1. Union Territory of Jammu and Kashmir through its Principal Secretary, Planning Development and Monitoring Department, Civil Secretariat, Jammu-180001 and 3 ors.

.....Respondents

(Advocate: Mr. Rajesh Thappa, learned D.A.G.)

ORDER
ORAL

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

The applicant has filed the instant O.A. seeking stepping up of his pay scale w.e.f., 01.05.2008 in order to bring his pay scale at par with the pay of one Neelam Gupta, who is allegedly junior to the applicant.

2. Learned counsel for the applicant submits that the O.A. can be disposed of directing the respondents to treat this O.A. as representation of the applicant and take a decision on the same by passing a reasoned and speaking order within a stipulated time frame.

3. We have heard Mr. Ankur Sharma, learned counsel for the applicant and Mr. Rajesh Thappa, learned D.A.G. for the respondents and perused the records.





4. Looking to the limited prayer made by the learned counsel for the applicant, we dispose of the O.A. with direction to the respondents to treat the O.A. as representation preferred by the applicant and take a decision on the same by passing a reasoned and speaking order with intimation to the applicant within a period of two months from the date of receipt of certified copy of this order. While taking a decision, the respondents will also look into the question as to whether the claim of the applicant is barred by period of limitation or not.

5. It is made clear that we have not entered into the merits of the case.

6. There shall be no orders as to cost.

(ANAND MATHUR)
MEMBER (A)

Arun

(RAKESH SAGAR JAIN)
MEMBER (J)